

31

Declaration or Assets and Liabilities

Year 2022-2023

I, Mahima Prabhakar daughter of Ramesh Paswan aged thirty years, belonging to Bihar

गो गो (रामेश-2)
3
6/1/23

Legislative Assembly Secretariat's Service (Administrative cadre) and presently working as Section

Officer given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

अटल बिहारी वाजपेयी-3A.
B
7/2/23

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1653
10/2/23

Sl. No.	Description	Self	Spouse name (s) Pankaj Kumar	Dependant-1 Ramesh Paswan	Dependant-2 Renu Devi	Dependant-3
(i)	Cash	Rs. 80000/-	Rs. 50000/-	Rs. 10000/-	Rs. 10000/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI- Savings Rs. 200000/- FD- Rs. 500000/- RD- Rs. 2500/- PNB- Savings Rs. 20000/-	PNB- Savings Rs. 30000/- FD- Rs. 770000/-	-	-	-
(iii)	Bonds, Debentures and shares in Companies	Shares-Rs.83546/- Mutual Fund- Rs. 60000/-	Mutual Fund- Rs. 30000/-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 36000 PA SA-15 Lac Health Insurance- 8000 PA SA- 3 Lac PPF- 50000/-	PPF- 30000/-	LIC- 6968/- PA SA- 100000/-	LIC- 5644/- PA SA- 100000/-	
(v)	Motor Vehicles (details of make, etc.)	Four Wheeler- Honda BRV - JH05CC0788 Year-2017	Two Wheeler- JH05DT9352	-	-	-
(vi)	Jewellery (give details of weight and value)	(Wedding Gift+ Self Purchased) Gold - 410gm Rs.2173000/- Approx. Diamond- Rs. 150000/- Approx Silver- 1Kg Rs. 74000/- Approx	(Wedding Gift+ Self Purchased) Gold - 100gm Rs.530000/- Approx	-	-	-

अटल बिहारी वाजपेयी-3A.
10/2/23

(vii)	Other assets, such as values of claims / interests	TV, Fridge etc	AC, Furniture & other household items	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Neel Prakashan
03/09/2023

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Pankaj Kumar	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Share in Ancestral Property as per HUF (Share not defined till date)	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Other (such as interest in property)	-	Share in Ancestral Property as per HUF (Share not defined till date)	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03-02-2023.
(a)	(i) Loans from Banks	Self- NIL Spouse- PNB Overdraft	Rs. 200000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-

Ref no. 104/2023
23/02/2023

	(c) dues to departments dealing with supply of electricity	-	-
--	--	---	---

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY 2022-23 Tax paid-Rs.56940/- PAN- CJDPP4962N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No.

:-

110063283920

Gender

:-

F

(M/F)

Date of Birth

:-

16

02

1992

(DD/MM/YYYY)

Class/Group

:-

B (Gazetted)

(A/B/C)

Cadre

:-

Administrative Cadre, Bihar Legislative Assembly Secretariat

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: MAHIMA PRABHAKAR

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

Place: PATNA

Date: 03/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.